GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5346 TO BE ANSWERED ON 28.03.2018

NATIONAL DATA BANK

5346. SHRI SATAV RAJEEV:

SHRI P.R. SUNDARAM:

SHRI DHANANJAY MAHADIK:

DR. HEENA VIJAYKUMAR GAVIT:

SHRIMATI SUPRIYA SULE:

DR. J. JAYAVARDHAN:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has developed a National Data Bank as suggested by the Sachar Committee for implementation of schemes related to minorities;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government conducts social audit of all programmes and schemes that concern minorities:
- (d) if so, the details of the audit conducted during the last three years and the current year;
- (e) the outcome of the audit conducted and action taken thereto; and
- (f) the other steps taken by the Government for proper implementation of schemes formulated for the welfare of minorities?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (b): The Sachar Committee on social, economic and educational status of the Muslim community in India recommended creation of a National Data Bank (NDB) to maintain relevant socio-economic data for socio-religious categories (SRCs). Accordingly, a NDB has been created in the form of a webpage on the website of the Ministry of Statistics and Programme Implementation. The official data pertaining to various SRCs

obtained from various data sources/ programme Ministries/Departments are uploaded on the webpage www.mospi.gov.in/national-data-bank. So far, around 200 tables on various socio-economic aspects of SRCs have been uploaded on the NDB.

(c) to (f): The Ministry of Minority Affairs implements a special programme called Multi-sectoral Development Programme (MsDP) to address the development deficits by creating socio-economic infrastructure and providing basic amenities in identified minority concentration areas, which are relatively backward. This programme has a provision of monitoring through social audit mechanism. The Block Level Committee (BLC) monitors the implementation of MsDP at the block level. The District and State Level Committees that have been constituted for the implementation of Prime Minister's New 15 Point Programme for the welfare of minorities also to monitor the progress of implementation of MsDP at the District and State levels.

Other programmes/schemes of the Ministry are mainly targeted towards individual beneficiaries belonging to minority communities like scholarships for students, coaching for students and aspiring candidates for competitive examinations for entry into technical and professional courses and for job employment, skill development trainings for youth and open school education plus skill training for school drop-out children. All the disbursements to beneficiaries are transferred into the individual bank accounts. Sufficient checks and balances have evolved in the process of submission and scrutiny of applications for scholarship schemes for minority students, and as such the need is not felt for monitoring through social audit.

The schemes/programmes of the Ministry are also reviewed for bringing about improvement and are monitored on regular basis for their effective implementation by holding of Regional Conference/Workshops, internal meetings, Progress Panchayats; besides carrying out periodical assessment and evaluation by independent agencies/inspecting authorities (IAs). Details in this regard, as available, are on the website of the Ministry at www.minorityaffairs.gov.in.
